

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 50/MP/2019

Subject : Petition seeking condonation of delay in complying with the procedure for issuance of Renewable Energy Certificates and to direct the Respondent to issue the certificates due to the Petitioner.

Petitioner : Balrampur Chini Mills Limited (BCML)

Respondent : National Load Despatch Centre

Date of Hearing : 24.9.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Maitreyee Mishra, Advocate, BCML
Ms. Aman Seikh, Advocate, BCMIL
Shri Gajendra Singh, NLDC
Shri Ashok Rajan, NLDC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed *inter-alia* for seeking condonation of delay in applying for issuance of Renewable Energy Certificates (RECs) and to direct National Load Despatch Centre to issue the RECs to the Petitioner.

2. The Representative of NLDC submitted that NLDC has no objection in this regard.
3. After hearing the learned counsel for the Petitioner and the Representative of NLDC, the Commission reserved order in the Petition.

By order of the Commission

**Sd/-
(T.D.Pant)
Deputy Chief (Law)**